

Names for Coffee Products

1684. SHRI C.P. MUDALA

GIRIYAPPA:

SHRI K.H. MUNIYAPPA:

SHRI V. KRISHNA RAO:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to allow the coffee planters to give their own names to their produce as in the case of other commodities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) There is no such proposal at present.

(b) Does not arise.

(c) Under the Coffee Act, Coffee delivered by the growers will be included in the Pool and there is no scope for allowing the coffee planters to give their own names to their produce.

[Translation]

Deposits in Banks

1685. SHRI DILEEP SINGH BHURIA:

Will the Minister of FINANCE be pleased to state the total amount of public deposits in various nationalised banks as on June 30, 1991 and December 31, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): As per report received from Reserve Bank of India (RBI), the amount of deposits of Public Sector Banks as on the 1st Friday of June 1991 (28th June 1991) and

December 1991 (27th December 1991) was Rs. 173753.66 crores and Rs. 190984.76 crores respectively.

[English]

Import of Rubber

1686. SHRITHAYIL JOHANNALOSE:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to stop import of natural and synthetic rubber;

(b) if so, the details thereof;

(c) whether the Government also propose to increase the subsidy for rubber plantation; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Import and export policy is under review. A decision will be taken when the new policy is announced on 1st April, 1992.

(c) and (d). Proposal for upward revision of subsidy for new plantation and replantation of rubber has been received and is being considered as a part of the Eighth Plan proposals of the Rubber Board.

Assistance from International Financial Institutions for Construction of Roads/Bridges in Maharashtra

1687. SHRISHANKARRAO KALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether some international financial institutions are providing loan assistance for the constructions of bridges and roads in Maharashtra State;

(b) if so, the names of the roads/bridges proposed to be covered and their length;

(c) the names of the financial institutions and the amount of assistance being provided by them;

(d) the time schedule for construction or work of these roads and bridges; and

(e) the steps taken by the Government to ensure the completion of construction of work within the schedule time?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. The details of such State Road projects in Maharashtra along with their length are as under:-

	<i>Name of road</i>	<i>Length (in kms.)</i>
1.	Aabadi-Palghar	69.9
2.	Pune-Ahmednagar	113.0
3.	Ahmednagar-Aurangabad	106.4
4.	Aurangabad-Manthaj	130.7
5.	Akola-Kanhergaon	96.0
6.	Nagpur-Kanpa	70.0
7.	Ahmednagar-Kopargaon	96.0
		682.0

(c) and (d). The World Bank has provided a loan of US \$ 49.7 Million. The time-schedule for completion of these projects under the loan is upto December, 1994.

(e) These roads are State Roads and as such the Government of Maharashtra are essentially concerned with completion of the projects within the time schedule.

Withdrawal of M.V. Nicobar

1688. SHRI MANORANJAN BHARTA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have ordered for withdrawal of M.V. Nicobar, a Passenger-cum-Cargo vessel purchased by

the Andaman and Nicobar Islands for operating from Andaman-Mainland service;

(b) if so, the reasons therefor;

(c) whether the Government have received any representation in this regard and

(d) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The passenger-cum-cargo vessel M.V. Nicobar is proposed to be withdrawn from the mainland-Andaman service from April to September 1992 for operating the Haj pilgrimage service.